

[English]

Improvements in Working of F.C.I.

3260. SHRI PRAKASH V. PATIL: Will the Minister of FOOD be pleased to state:

(a) whether the Bureau of Industrial Costs and Prices (BICP) has recommended certain improvements in the working of the Food Corporation of India;

(b) if so, the details thereof; and

(c) the action taken by the Government on these recommendations?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The main recommendations include suggestions for cost minimisation and consumer satisfaction, greater delegation and accountability of regional offices, effecting economy in staff and administration, improving storage facilities and their utilisation and the like for achieving better operational efficiency. These also include measures for controlling increasing trend of foodgrain losses during storage and transit and rationalising the working of labour. It has brought together findings on actual cost of FCI and viability of its Operations as compared with relevant parameters in the market. The recommendations are aimed at improving operational efficiency and reduction of costs.

(c) The Government constituted an Empowered Committee to examine the report. The Empowered Committee has given its recommendations which are in the process of finalisation by the Government.

[Translation]

Allotment of Parcel Goods Handling Works

3261. DR. SAKSHIJI: Will the Minister

of RAILWAYS be pleased to state:

(a) the criteria prescribed for allotting parcel goods handling works of railways cooperative societies vis-a-vis contractors;

(b) whether there is any provision for reservation of such contracts to Labour Cooperative Societies, if so, the details thereof; and

(c) the number of workers cooperative societies for handling of parcels goods working on Western and Central Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). The criteria for allotment of work to a Labour Cooperative Society on Railways are that it should be a registered, genuine and bonafide Cooperative Society. In accordance with Government's policy to encourage labour cooperative movement on the Railways, genuine cooperative labour contract societies of actual workers are generally considered for goods/parcels handling contracts without call of tenders and irrespective of the value of contract, subject to performance being satisfactory and rates being reasonable.

(c) Western Railway—Six

Central Railway — One.

Admission of Students In Hostels of Delhi University

3262. SHRI ANAND RATNA MAURYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of students admitted in the hostels of the Delhi University every year;

(b) the number of students applied for admission into these hostels during the last